

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES "E", MUMBAI**

BEFORE SHRI B.R.BASKARAN (AM) AND SHRI RAM LAL NEGI (JM)

**ITA No 2185/MUM/2014
Assessment Year: 2007-08**

Dr. Sarita Milind Davare, Flat No. 501, Swapna Apartment, Paranjpe Sceme B, Vile Parle (E), Mumbai- 400 057. PAN:- AHVPD8632R (Appellant)	Vs.	The ACIT Central Circle -40, Mumbai – 400 020. (Respondent)
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Appellant by : Shri. Vijay Kothari.
Respondent by : Captain Pradeep Arya

Date of Hearing: 29/09/2016
Date of Pronouncement: 29/09/2016

ORDER

PER RAM LAL NEGI, JM

This appeal has been preferred by the assessee against order dated 27/12/2013 passed by the Ld. CIT(Appeals)-38 Mumbai for the Asst. Year 2007-08, whereby the Ld. CIT(A) partly allowed the appeal filed by the assessee against assessment order dated 23/12/2011 passed u/s 153A r.w.s 143(3) of the Income Tax Act, 1961 (in short 'the Act').

2. Aggrieved, the assessee has challenged the impugned order on the following ground of appeal:-

"The learned Commissioner of Income Tax (Appeals) erred in computing the interest u/s 234 wrongly giving a credit of taxes as of

9th March 2011 as against 12th January, 2010 i.e. the date of search u/s 132, when the cash was seized.”

3. At the outset, the Ld. Authorised Representative (AR) submitted that the assessee does not want to press the present appeal.
4. The Ld. Departmental Representative (DR) did not raise any objection.
5. We, accordingly dismiss the appeal filed by the assessee for the assessment year 2007-08.

Order pronounced in the open court on 29th September, 2016

Sd/-
(B.R.BASKARAN)
ACCOUNTANT MEMBER

Sd/-
(RAM LAL NEGI)
JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated:29/09/2016

आदेश प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR,
ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai

Pramila